

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 4th December, 2013

Appeal No. 63 of 2013

Tata Power Delhi Distribution Ltd. ... Appellant (s)
Versus

NHPC Ltd. & Ors. ... Respondent(s)

Appeal No. 143 of 2013

BSES Yamuna Power Ltd. ... Appellant (s)
Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 158 of 2013

BSES Yamuna Power Ltd. ... Appellant (s)
Versus

C.E.R.C. & Ors. ... Respondent(s)

**Appeal No. 77 of 2013 &
I.A. Nos. 124 & 125 of 2013**

Tata Power Delhi Distribution Ltd. ... Appellant (s)
Versus

NTPC Ltd. & Ors. ... Respondent(s)

**Appeal No. 259 of 2012 &
I.A. Nos. 415 of 2012 & 98 of 2013**

Punjab State Power Corporation Ltd. ... Appellant (s)
Versus

NTPC & Ors. ... Respondent(s)

**Appeal No. 55 of 2013 &
I.A. No.84 of 2013**

**BSES Yamuna Power Ltd.
Versus**

... Appellant (s)

C.E.R.C. & Ors.

... Respondent(s)

**Appeal No. 194 of 2013 &
I.A. Nos. 268 & 269 of 2013**

**BSES Yamuna Power Ltd.
Versus**

... Appellant (s)

C.E.R.C & Ors.

... Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the matter on **17.01.2014.**

COURT MASTER